

REGISTRAR

List 7.A. / C.C.P. / R.A.
before Hon'ble Bench for
Adm / F.O. / F.H. On

13.03.07

13.04.07

REGISTRAR

CEA 103/05 in
OA 1252/98

REGISTRAR

13.04.07

09.05.07

REGISTRAR

9.5.07

Hon Dr K.B.S. Rajan, JM
Hon Cw P.K. Chatterji, AM

For applicant: Sri H.S. Sivasankar
for respondents: Sri P. Mathur.

In view of
Since the stay order of this
Case / CCA is adjourned sine die with
liberty to the parties to revive the
same at the appropriate time, if necessity
arises.

AM

JM

AM

CCA 103/05 m
OA 1252/98

OR

on physical verification in
Autumn vacation. This case has
been found undated

Submitted for fixing
a fresh date:

myl
13/11/02

SO(5)